

submitted its final report to Government;

(b) if so, the recommendations made by the Committee,

(c) whether the report has been considered by Government, and

(d) if so, the action taken by Government to implement the recommendations?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The Fact Finding Committee has reported that the information collected by it after the submission of the Interim Report has confirmed conclusions arrived at in the Interim Report and requested that the same be treated as Final Report.

(b) Copies of the Report have been placed in the Library of the Parliament

(c) and (d) The Report was considered by the Government and powers were delegated to the Government of UP to license establishment of power crushers including bels. Under these powers, the UP Government issued the U.P. Khandasari Sugar Manufacturers' Licensing Order, 1959 on the 24th February, 1959. This order applies to the reserved areas of sugar factories in the 30 khandasari producing districts.

Public Health Engineering

1957. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to state the steps taken or proposed to be taken for the completion of the building for Public Health Engineering in the All India Institute of Hygiene and Public Health, Calcutta?

The Minister of Health (Shri Karmarkar): Administrative approval has been accorded. Preliminary estimates for the construction of the building have been received and are being scrutinised for according technical sanction

Determination of Backward Areas for Postal Facilities

1958. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 1297 on the 17th March, 1959 and state

(a) the procedure followed in determining the backward areas for purposes of extension of postal facilities; and

(b) the backward areas so determined (State-wise)?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) Those areas are included in the schedule of 'very backward areas' for the purpose of extension of postal facilities which have not been developed on account of difficult terrain, sparse population or lack of literacy and where owing to long lines of communications post offices are expected to work at a loss exceeding the normal permissible limits

(b) A statement is laid on the Table of the Sabha [See Appendix III, annexure No 99]

New Railway Lines in Punjab

1959. { Shri Ram Krishan Gupta:
Shri Hem Raj:
Shri Daljit Singh

Will the Minister of Railways be pleased to refer to his speech in Lok Sabha on the 5th March 1959 and state

(a) whether Government have considered the following proposals for construction of new lines in Punjab:

(i) Jagadhri-Chandigarh - Rupar-Ludhiana line

(ii) Bbiwani-Rohtak line; and

(iii) Gohana-Panipat line; and

(b) if so, the nature of action taken in this regard?